<u>COURT-I</u>

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 05 OF 2017

Dated: 7th December, 2018

| Present: | Hon'ble Mrs. Justice Manjula Chellur, Chairperson |
|----------|---|
| | Hon'ble Mr. S.D. Dubey, Technical Member |

| In the matter of: Star Wire (India) Vidyut Pvt. Lto Vs. | mmission 9 Ann | Appellant(s) | | |
|---|----------------|--|-------|--|
| Haryana Electricity Regulatory Commission & AnrRespondent(s) | | | | |
| Counsel for the Appellant(s) | : | - | | |
| Counsel for the Respondent(s) : | | Mr. Nishant Ahlawat for | r R-1 | |
| | | Mr. Anand K. Ganesan Ms. Neha Garg Ms. Parichita Chowdhu | | |

<u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for hearing on <u>04.02.2019.</u>

(S. D. Dubey) Technical Member (Justice Manjula Chellur) Chairperson

Pr/js